

HIGH COURT OF SIKKIM

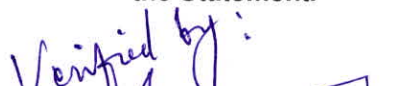
Statement showing Institution, Disposal and Pendency of cases as on 31.07.2022

Cases	Total pendency at the beginning of July, 2022 (Civil-Criminal)	Institution during the month of July, 2022 (Civil - Criminal)	Total disposal during the month of July, 2022 (Civil- Criminal)	Pendency at the end of July, 2022 (Civil- Criminal)
1. WRIT PETITION	84 01	05 --	06 01	83 --
2. APPEAL	15 25	-- 02	-- 02	15 25
3. RSA	13 -	- -	- -	13 -
4. FAO	02 -	- -	-- -	02 -
5. CONTEMPT	01 -	- -	- -	01 -
6. MISC.CASES	- 04	- 01	- 01	- 04
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	- -	- -	- -	- -
10. BAIL APPLICATION	- -	- -	- -	- -
11. MAC APPEAL	07 -	-- -	-- -	07 -
12. REVIEW	02 -	- -	01 -	01 --
13. REVISION	01 07	01 -	- 01	02 06
14. MAT APPEAL	02 -	- -	- -	02 -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- 04	- -	- -	- 04
17. ARBITRATION PETITION/APPEAL	06*	- -	- -	06 -
18. S.A.O.	- -	- -	- -	- -
19. REFERENCE	- -	- -	- -	- -
20. C.O.	02 -	- -	- -	02 -
21. TAX APPEAL	02 -	- -	- -	02 -
22. Ex.P.	- -	- -	- -	- -
23. SP. APPEAL	- -	- -	- -	- -
*24. Com. A.	- -	-- -	- -	- -
GRAND TOTAL	137 41	06 03	07 05	136 39

Note: *Com. A. No.01/2022 converted as Arb.A. No.01/2022 and added in pendency at Sl.No.17 of the Statement.

Prepared by:

 Assistant Registrar
 High Court of Sikkim
 Gangtok

Verified by:

 DEPUTY REGISTRAR (Judl.)
 High Court of Sikkim
 Gangtok

